Annexure 7

Name of Corporate Debtor:	M/s. Viilbery Healthcare Pvt Ltd.					
Date of Commencement of CIRP:	16-07-2024 (Order received on 16.07.2024)					
List of Creditors as on:	09-04-2025					

List of Operational Creditors (Government dues)

SI. No.	Details of Claimant D		Details (of claim received	Details of claim admitted				Amount of	Amount of any Amount of claim		(Amount in ₹) Amount of Remarks,	
31. 140.			Details of claim received					0/ 5 11		- 1		-	
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting	contingent claim	mutual dues,	under	claim not	if any
			receipt		admitted		party?	share in CoC, if		that may be set	verification	admitted	
								applicable		off			
	Commissioner of CGST & C. Ex		13-09-2024	25,60,487	25,60,487	CD utilised excess	No	-	-	-	-	-	
	Thane Rural Commissionerate					/ inadmissible ITC							
		Ex Thane Rural				and has not paid							
		Commissioner				the late fees on							
		ate				account of							
						dealyed filing of							
						GSTR 1 and not							
						paid the interest							
						on delayed							
						payment of tax							
						during FY 2017-							
						18. CD had availed							
						and utilised excess							
						ITC and not							
						discharged tax							
						wholly and had							
						not paid the							
						interest on							
						delayed payment							
						of tax for the FY							
						2018-19							
Total				25,60,487	25,60,487			-	-	-	-	-	-